

Manipur: Establishment of a Mental Hospital at Imphal is under consideration.

Madras: A 360-bed Mental Hospital at Madurai was sanctioned by the State Government in September, 1961 but the construction work thereon was deferred due to the National Emergency in November, 1962. The State Government is considering provision for the scheme in the budget for 1965-66.

Kerala: There is a proposal to establish another Mental Hospital at Kottayam. The details have not yet been worked out.

Maharashtra: A Mental Hospital at Aurangabad is being considered in the Fourth Plan.

In addition, in the Fourth Five Year Plan the following items are proposed under Mental Health Services:—

- (i) to provide psychiatric clinics in District Hospital;
- (ii) to establish 25 psychiatric clinics in teaching hospitals;
- (iii) to provide one 'Day Hospital' in every State for mental patients; and
- (iv) to provide a hospital of 300 beds for the All India Institute of Mental Health, Bangalore.

Industrial Development of Under-developed Areas

1476. Shri Bishwanath Roy: Will the Minister of Finance be pleased to state the incentives provided by the Central Government for stimulating the industrial development of under-developed areas in the country?

The Minister of Finance (Shri T. T. Krishnamachari): The existing tax incentives for stimulating industrial development (e.g., five year tax holiday, development rebate, reduced rates of tax for industries) apply to the country as a whole. Posternig development in relatively under-deve-

loped areas in the country is an important consideration taken into account by Government in the location of the various public sector projects, in establishing industrial estates in different parts of the country and also in the industrial licensing policy adopted for private sector units.

Rural Water Supply Schemes

1477. { **Shri Uikey:**
Shri R. S. Tiwary:
Shri Radhelal Vyas:
Shri Babunath Singh:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 761 on the 17th September, 1964 and state:

(a) whether all the 38 rural water supply schemes sent by the Madhya Pradesh Government have been scrutinised and approved; and

(b) if so, the amount sanctioned for these schemes?

The Minister of Health (Dr. Sushila Nayar): (a) The 38 rural water supply schemes sent by the Madhya Pradesh Government have been scrutinised but have not yet been approved as the State Government has to revise them in the light of the technical comments offered by the Central Public Health Engineering Organisation.

(b) Does not arise.

Excise Duty on Small Scale Paint Industries

1478. Shri Chuni Lal: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there exists substantial variation in the levy of excise duty on Small-Scale Paint Industries established before the 6th July, 1963 and those established thereafter;

(b) if so, whether it is a fact that this disparity in the levy of excise duty has put an end to further expansion of small-scale paint industries and that the industries established after 6th